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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.96/2025/EZ**

In The Matter of:-

Little Flower Kinder Garten School

..... Applicant

- Versus-

State of West Bengal & Ors.

...Respondent(s)

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 10, THE
DISTRICT MAGISTRATE & COLLECTOR, HOOGHLY**

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Filed by:

Subhojyoti Chakrabarti

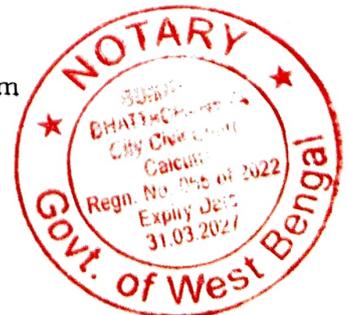
Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

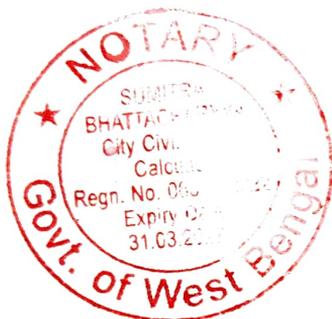
Email: subho.advocate@gmail.com



B.L. No. 88/25



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO.96/2025/EZ**



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**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 10, THE
DISTRICT MAGISTRATE & COLLECTOR, HOOGHLY**

I, TAMIL OVIYA S., Daughter of Soundara Pandiyan, aged about 31 years, by faith-Hindu, by occupation- Government Service, and presently posted as Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer, Hooghly, having office at Ghatakpara, Chinsurah, District: Hooghly, Pin: 712101, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer, Hooghly, having office at Ghatakpara, Chinsurah, District: Hooghly, Pin: 712101 and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit for and on behalf of myself and on behalf of the District Magistrate & Collector, District Hooghly being respondent number 10.

30 JUL 2025

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2. That this Counter Affidavit is filed in compliance and obedience to the Solemn Order dated 30.06.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

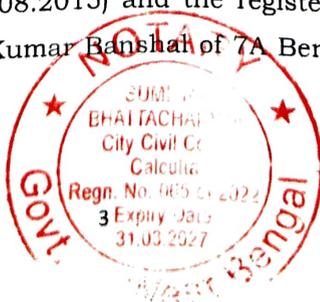
3. That the main allegation in the original application is that the Respondent No.9 being the private respondent has set up a plastic oil manufacturing plant from waste plastic which is causing huge air pollution in the Village and Mouza - Chotokhanpur, P.O.- Belmuri, P.S. - Dhaniakhali, District : Hooghly where the said industry is situated.

Moreover it has been further alleged that the Respondent No.9 has not obtained any Consent to Establish and/or Consent to Operate from the West Bengal Pollution Control Board for running the business of manufacturing of Plastic Oil from the Waste Plastic Material.

4. That in this regard an enquiry had been made by the Block Development Officer (B.D.O) Dhaniakhali and enquiry report submitted to the Sub Divisional Magistrate, Sadar, Hooghly dated 24.07.2025. The following observations have been made in the enquiry report:

During the enquiry it has been found that "Little Flower Kinder Garten School" affiliated with School Education Department, West Bengal vide school DISE No. 19121802607, lodged a complaint against M/s. Nataraj Hydrocarbons Pvt. Ltd. located at Village-Chotokhanpur, P.O.-Belmuri, P.S.- Dhaniakhali, Dist.-Hooghly, Pin-712302.

M/s. Nataraj Hydrocarbons Pvt. Ltd. is used to produce Pyrolysis oil, situated at Mouza- Chotokhanpur, J.L. No. 192, Khatian No. 662, Measuring about 98 Satak, classification-fatctory (changed from shali, by an order of SDL&LRO dated 19.08.2015) and the registered owner is namely Rahul Banshal, S/O Rajesh Kumar Banshal of 7A Bentink Street, Kolkata-700001.





The said Hydrocarbons Company has duly been registered under Ministry of Micro, Small & Medium Enterprises, Govt. of India vide Udyam Reg. No. UDYAM-WB-10-0004821 & PAN No. AAECN7855P, date of commencement of production of business is on 01.04.2016.

The said company had also taken Trade License from Belmuri Gram Panchayat under Dhaniakhali Block vide Reg. No. 1127 & Reg. Certificated Issue No. 01 dated-13th Jul- 2022 and valid up to 2024-2025.

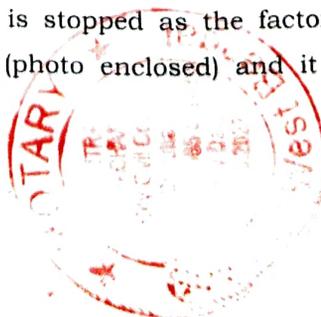
The Complainant Little Flower Kinder Garten School was formerly situated in a rented house of Iman Ali of Brajadhan, Dhaniakhali but shifted adjacent to the Nataraj Hydrocarbons Pvt. Ltd in March 2024.

M/s. Nataraj Hydrocarbons Pvt (hereinafter referred to as the Unit). Ltd. was issued Closure order with disconnection of electricity by the West Bengal Pollution Control Board (WBPCB) vide Memo No. 7085-PCB/HGY/O/6740-2022(1) dated 16.07.2024 for operating in violation of environmental norms as well as this company which had Consent for manufacturing reprocessed plastic granules only, installed and operated the waste plastic pyrolysis plant without obtaining CTE/CTO from the WBPCB.

The unit had pleaded to the WBPCB on 04.09.24 to withdraw the closure order and restore the electricity. In response to this prayer officials from WBPCB inspected the unit in 12.09.24 and pleased to temporarily suspend the "closure order with disconnection of electricity" with some condition and thereafter an order has been issued on 22.11.24 by WBPCB for an immediate effect.

Accordingly on the same day i.e. 22.11.24 the WBSEDCL restored the power connection to the said plant.

At present the production of pyrolysis oil is stopped as the factory M/s. Nataraj Hydrocarbons Pvt. Ltd. is closed (photo enclosed) and it is also



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known from the security or caretaker that the factory has been closed for at least nine months.

Photocopy of the Enquiry Report dated 24.07.2025 along with colour photographs submitted by the Block Development Officer (B.D.O) Dhaniakhali to the Sub Divisional Magistrate, Sadar, Hooghly is annexed herewith and marked with the letter 'R-1'.

5. That the office of the District Magistrate, Hooghly had received an email from the West Bengal Pollution Control Board wherein an inspection report has been provided and observations of the Environmental Engineer, Hooghly Regional office of the West Bengal Pollution Control Board are as follows:

The unit namely M/s Nataraj Hydrocarbons Private Limited, situated at Chotokhanpur, Belmuri, P.S- Dhaniakhali, District: Hooghly, Pin: 712302, was inspected on 22.07.2025 at 15:00 hours, during the visit it was observed that the unit was not operational and the rotary reactor has been dismantled. It was informed that operations have been suspended for more than nine months.

Photocopy of the Email and the Inspection Report forwarded by the West Bengal Pollution Control Board are collectively annexed herewith and marked with the letter 'R-2'.

6. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

7. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 5, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti
Advocate
State of West Bengal
30.07.2025



Deponent

[Signature]
Addl. District Magistrate &
District Land & Land Reforms Officer
Hooghly

Solely Affirmed and
Declared before me U/S 139
CPC, (C)

5

Sumittra Bhattacharyya
Notary

Sumittra Bhattacharyya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta

30 JUL 2025

Verification

I, TAMIL OVIYA S., Daughter of Soundara Pandiyan, aged about 31 years, by faith-Hindu, by occupation- Government Service, and presently posted as Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer, Hooghly, having office at Ghatakpara, Chinsurah, District: Hooghly, Pin: 712101, West Bengal, do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Kolkata, on this the 29th Day of July, 2025.

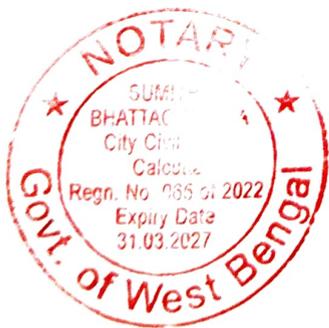
Identified by me

Sibajyoti Chakrabarti
Advocate 30.07.2025

State of West Bengal

Deponent

[Signature]
Add. District Magistrate &
District Land & Land Reforms Officer
Hooghly



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Government of West Bengal
Office of the Block Development Officer
Dhaniakhali : Hooghly
 e-mail address: - bdo.dhaniakhali@gmail.com

Dated: 24 /07/2025

Memo No: 1463/BDO-DNK/Admin/2025,

To
 The Sub-Divisional Magistrate
 Sadar, Hooghly

Sub: Enquiry report of a factory, M/s. Nataraj Hydrocarbons Pvt. Ltd in Belmuri

Respected Madam,

As per your verbal instruction, in reference to a court case Little Flower Kinder Garten School Vs State of West Bengal & Ors. Vide original application No 96/2025/EZ, a ground level enquiry has been conducted to this matter.

During the enquiry it has been found that "Little Flower Kinder Garten School" affiliated with School Education Department, West Bengal vide school DISE No. 19121802607, lodged a complaint against M/s. Nataraj Hydrocarbons Pvt. Ltd. located at Vill.-Chotokhanpur, P.O.-Belmuri, P.S.-Dhaniakhali, Dist.-Hooghly, Pin-712302.

M/s. Nataraj Hydrocarbons Pvt. Ltd. is used to produce Pyrolysis oil, situated at Mouza- Chotokhanpur, J.L. No. 192. Khatian No. 662, Measuring about 98 Satak, classification-factory (changed from shali, by an order of SDL&LRO dated 19.08.2015) and the registered owner is namely Rahul Banshal, S/O Rajesh Kumar Banshal of 7A Bemtin Street, Kolkata- 01. The said Hydrocarbons Company has duly been registered under Ministry of Micro, Small & Medium Enterprises, Govt. of India vide Udyam Reg. No. UDYAM-WB-10-0004821 & PAN No.AAECN7855P, date of commencement of production of business- 01/04/2016. The said company had also been taken Trade License from Belmuri Gram Panchayat under Dhaniakhali Block vide Reg. No. 1127 & Reg. Certificated Issue No. 01 dated- 13th Jul- 2022 and valid up to 2024-2025.

The Complainant Little Flower Kinder Garten School was formerly situated in a rented house of Iman Ali of Brajadhan, Dhaniakhali but shifted adjacent to the Nataraj Hydrocarbons Pvt. Ltd in March 2024. M/s. Nataraj Hydrocarbons Pvt (hereinafter referred to as the Unit). Ltd. was issued Closure order with disconnection of electricity by the West Bengal Pollution Control Board (WBPCB) vide Memo No. 7085-PCB/HGY/O/6740-2022(I) dated 16.07.2024 for operating in violation of environmental norms as well as this company which had Consent for manufacturing reprocessed plastic granules only, installed and operated the waste plastic pyrolysis plant without obtaining CTE/CTO from the WBPCB.

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Accordingly on the same day i.e. 22.11.24 the WBSEDCL restored the power connection to the said plant. At present the production of pyrolysis oil is stopped as the factory M/s. Nataraj Hydrocarbons Pvt. Ltd. is closed (photo enclosed) and it is also known from the security or caretaker that the factory has been closed for at least nine months. This is for your kind information and taking necessary action.

Yours Faithfully

(Signature)

**Block Development Officer,
 Dhaniakhali Development Block**

Memo No: 146303/BDO-DNK/Admin/2025,

Dated: 24/07/2025

Copy forwarded to/-

1. Additional District Magistrate (LR), Hooghly
2. Deputy DL&LRO, Hooghly
3. CA to District Magistrate, Hooghly

(Signature)

**Block Development officer
 Dhaniakhali Dev Block**

BDO
 Dhaniakhali Development Block
 Hooghly



NATARAJ HYDROCARBONS
PRIVATE LIMITED

GSTIN: 19AAE CN7855P1Z1

VILL: PO- BELMURI, P.S.- DHA NIAKHALI, HOOGHLY. 712302



GPS Map Camera

Chhota Khanpur, West Bengal,
India

W4rx+cv7, Chhota Khanpur, West Bengal 712302, India

Lat 22.941238° Long 88.149875°

23/07/2025 06:12 PM GMT +05:30

Google



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 GPS Map Camera

Chhota Khanpur, West Bengal, India

W4rx+cv7, Chhota Khanpur, West Bengal 712302, India
Lat 22.94116° Long 88.149751°
23/07/2025 06:13 PM GMT +05:30

Google



 GPS Map Camera



Google

**Chhota Khanpur, West Bengal,
India**
W4rx+cv7, Chhota Khanpur, West Bengal 712302, India
Lat 22.941198° Long 88.149943°
23/07/2025 06:12 PM GMT +05:30





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Amex ure - (R-2)

X

M Gmail

Envs Section <envssection@gmail.com>

Re: M/s Nataraj Hydrocarbons Pvt. Ltd (Hon'ble NGT case No OA No 96/2025/EZ - Little
Lower Kinder Garden School vs State of West Bengal & Others)

message

AIJAYANTA KUMAR MAJUMDAR <ee3.wbpcb-wb@bangla.gov.in>
o: SWARUP KR MANDAL <see4.wbpcb-wb@bangla.gov.in>, paushalipahari <paushalipahari@gmail.com>, envssection
envssection@gmail.com>, RUBY SINHA <ee8.wbpcb-wb@bangla.gov.in>

Tue, Jul 22, 2025 at 3:54 PM

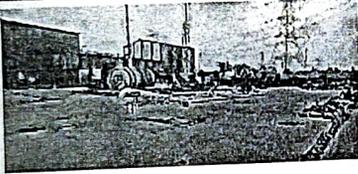
Sir/Madam,

Kindly note that on 22/07/25, officials from the State Board visited M/s Nataraj Hydrocarbons Pvt. Ltd., located at Vill & Mouza: Chotokhanpur, PO: Belmuri, PS: Dhaniakhali, Hooghly. During the visit, it was observed that the unit was not operational, and the rotary reactor had been dismantled (photograph attached). Representative of the company informed that operations have been suspended for more than nine months.

This is for your kind perusal and action please.

With regards,

EE (Hooghly)



WhatsApp Image 2025-07-22 at 3.35.16 PM.jpeg
125K



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Govt. of West Bengal)

Hooghly Regional Office

'Himalaya Bhawan', Delhi Road, PO: Dankuni, Dist: Hooghly, Pin - 712311

Phone No.: (033) 2659-0957

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Inspection Report

<i>Name and Address of the unit / site visited</i>	M/s Nataraj Hydrocarbons Pvt. Ltd., Vill.- Chotokhanpur, P.O. – Belmuri, P.S. – Dhaniakhali, Dist.– Hooghly, Pin – 712302
<i>Local Authority</i>	Belmuri Gram Panchayet.
<i>Electricity Supply Authority</i>	WBSEDCL.
<i>Date & Time of Inspection</i>	22/07/2025 at about 15:00 hrs.
<i>Name of the Inspecting Official/s</i>	R. Chakraborty, EE (Hooghly)

Observations: During the visit, it was observed that the unit was not operational, and the rotary reactor had been dismantled. It was informed that operations have been suspended for more than nine months.

Rahul Chakraborty
23/7/2025 R.Chakraborty
Env. Engineer, Hooghly R.O.

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GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA**

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DISTRICT MAGISTRATE &
COLLECTOR, HOOGHLY**

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,
State of West Bengal
(M): 9007035534
Email: subho.advocate@gmail.com